

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/247/CHE/2022

PETITION NUMBER : IBA/92/2019

NAME OF THE PETITIONER : The Lakshmi Mills company Ltd

NAME OF THE RESPONDENT(S) : G Ramachandran, (Liquidator) Sai Regency Power Corporation Pvt Ltd

UNDER SECTION : Sec 60(5)(b) of IBC, 2016 R/w Rule 11 of NCLT Rules 2016

**ORDER**

None is present for the Applicant. Ld. Counsel Mr. M.D. Srinivasan is present for the Respondent / Liquidator.

Ld. Counsel for the Respondent states that liquidation process has been completed and corporate debtor has been sold as a going concern. He submits that the application has become infructuous.

List this matter for appearance of the Applicant / consideration for 20.04.2023.

— SD —

**AJAI DAS MEHROTRA**  
Member (Technical)

Phk

— SD —

**SANJIV JAIN**  
Member (Judicial)